

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl) No(s)...../2005
(Dy. No. 6788/2005)

Jaswinder Kaur
Petitioner(s)

VERSUS

Dy. Commissioner-cum-Presiding Officer etc.
Respondent(s)

Date: 27/06/2005 This Petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE D.M. DHARMADHIKARI
HON'BLE MR. JUSTICE S.H. KAPADIA
(Vacation Bench)

For Petitioner(s)

Ms. Rekha Palli, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Put up a week after reopening.

(J.S. Rawat)
garwal)
Court Master
t Master

(Vijay Ag
Cour